



**HIGH COURT OF TRIPURA
AGARTALA**

No. F.6(34)-HC/2020/9787-95

Dated, Agartala, the 3rd May, 2021

From : S. Saha

Deputy Registrar (Judl.) -cum- CPC.

**To : The Nodal Officer, eCourts Project,
Dharmanagar Court Complex,
North Tripura Judicial District
[Chief Judicial Magistrate –cum- Civil Judge (Sr. Div.)]**

Sub : Administrative Approval of the plan & estimate of the civil works for the construction of eSewa Kendra at Dharmanagar CC- Reg.

Ref. : Your Letter No.F.16(16)-DJ/N/DMN/2020/1274-75 dated 26/02/2021.

Sir,

With reference to the above referred letter on the subject captioned above, I am directed to inform you that the Hon'ble High Court has been pleased to accord its kind Administrative Approval to the plan & estimate and expenditure sanction for an amount of Rs.1,99,997/- for civil works of the construction of the eSewa Kendra at Dharmanagar Court Complex.

It is pertinent to mention here that as per your letter no.F.16(16)-DJ/N/DMN/2020/6576-77 dated 24/09/2020, you have informed the High Court that the SDO, PWD (R & B), Dharmanagar Division has agreed to provide electricity connection to the eSewa Kendra with the permissible expenditure limit as per the Project Implementation Guidelines. Hence, no funds have been separately released for electrical works of the eSewa Kendra of Dharmanagar Court Complex.

In this regard, I am directed to request you to take necessary steps for setting up the eSewa Kendra at Dharmanagar Court Complex as per the approved plan & estimate with a target to complete the construction within two months.

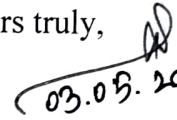
I am further directed to request you to send the following bank account details of concerned Authority of PWD (R & B) which has prepared the estimates **on or before 07/05/2021** for release of funds by the High Court as per sanctioned expenditure:

Account Name	
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Account Number	
IFS Code	
Branch	
MICR Number	

You are also requested to personally monitor the completion of the construction of the eSewa Kendra at your Court Complex as per approved plan & estimate within the time limit.

Yours truly,


03.05.2021

(S. Saha)

Dy. Registrar (Judl.) cum CPC

Copy to:

1. Principal Secretary to Hon'ble Chief Justice, High Court of Tripura for kind appraisal of His Lordship;
2. Secretary to Hon'ble Mr. Justice S. Talapatra, Chairman, Computer Committee, High Court of Tripura for kind appraisal of His Lordship;
3. Secretary to the Registrar General, High Court of Tripura for kind information please;
4. The District & Sessions Judge, North Tripura Judicial District, Dharmanagar for kind information please;
5. The Registrar (Admn., P & M), High Court of Tripura for kind information please;
6. The Joint Registrar, High Court of Tripura for kind information please;
7. Sr. System Officer, eCourts Services, High Court of Tripura for information;
8. Concerned file.

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Dy. Registrar (Judl.) cum CPC